

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
IA No. 2/2012 IN CIVIL APPEAL NO(s). 318 OF 2012

M/S HI-TECH CARBON LTD.

Appellant (s)

VERSUS

STATE OF U.P.& ORS

Respondent(s)

(With appln(s) for directions)

Date: 17/02/2012 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Ms. Krishna Sarma, Adv.
 Mr. Navnit Kumar, Adv.
 Mr. L. Singh, Adv.
 M/S Corporate Law Group, Adv.

For Respondent(s) Mr. Sunil Gupta, Sr. Adv.
 Mr. Shail Kumar Dwivedi, Adv.
 Mr. Gunnam Venkateswara Rao, Adv.
 Mr. Manoj Dwivedi, Adv.
 Mr. Aviral Shukla, Adv.

UPON hearing counsel the Court made the following
O R D E R

Taken on board.

Dismissed.

(NAVEEN KUMAR)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER